



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष १, अंक ५०]

गुरुवार, डिसेंबर १७, २००९/अग्रहायण २६, शके १९३१

[पृष्ठ ५१

किंमत : रुपये २०.००

असाधारण क्रमांक १६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2009 (Mah. Act No. XXIII of 2009), is hereby published under the authority of the Governor.

By order and in the name of the
Governor of Maharashtra,

H. B. PATEL,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXIII OF 2009.

(First published, after having received the assent of the Governor, in the "Maharashtra Government Gazette" on the 17th December 2009.).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2010.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2010; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Sixtieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Act, 2009. Short title.

२ महाराष्ट्र शासन राजपत्र, असाधारण भाग आठ, डिसेंबर १७, २००९/अग्रहायण २६, शके १९३१

Withdrawal of Rs. 94,46,82,31,000 out of the Consolidated Fund of the State for the Financial Year 2009-2010.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of nine thousand four hundred forty six crores, eighty two lakhs, thirty one thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2010, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2010.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers	2012, President/Vice-President/Governor/ Administrator of Union Territories. 2013, Council of Ministers	...	18,30,000	18,30,000
A-2	Elections	2015, Elections	60,00,00,000	...	60,00,00,000
A-3	Public Service Commission.	2051, Public Service Commission.	3,00,000	3,00,00,000	3,03,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services.	8,82,52,000	1,08,000	8,83,60,000
A-5	Social Services	2205, Art and Culture. 2216, Housing. 2235, Social Security and Welfare. 2250, Other Social Services. 2251, Secretariat-Social Services.	4,76,000	...	4,76,000

SCHEDULE--contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
A-6	Information and Publicity.	2220, Information and Publicity.	50,00,000
		Total-General Administration Department.	69,40,28,000
		Home Department.	
B-1	Police Administration	2014, Administration of Justice	
		2055, Police	1,32,07,55,000
		2070, Other Administrative Services.	
B-3	Transport Administration	2041, Taxes on Vehicles.	
		3055, Road Transport.	5,22,76,00,000
		3056, Inland Water Transport.	
B-5	Jails.	2056, Jails.	7,37,34,000
		3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation.	
B-7	Economic Services	3051, Ports and Light Houses.	20,00,00,000
		Total-Home Department.	6,82,20,89,000
		Revenue and Forests Department.	
C-1	Revenue and District Administration	2029, Land Revenue	
		2045, Other Taxes and Duties on Commodities and Services.	
		2053, District Administration.	21,51,24,000
		2070, Other Administrative Services.	
		2217, Urban Development.	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	

C-5	Other Social Services	2235, Social Security and Welfare.	4,86,58,000	...	4,86,58,000
		2250, Other Social Services.			
C-6	Natural Calamities.	2245, Relief on Account of Natural Calamities.	3,51,99,80,000	...	3,51,99,80,000
C-7	Forest	2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.	2,03,52,000	1,70,000	2,05,22,000
Total-Revenue and Forests Department.			3,80,41,14,000	1,70,000	3,80,42,84,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-3	Agriculture Services	2401, Crop Husbandry.			
		2402, Soil and Water Conservation.	1,61,58,13,000	...	1,61,58,13,000
		2415, Agricultural Research and Education.			
D-6	Fisheries.	2405, Fisheries.	13,94,01,000	...	13,94,01,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			1,75,52,14,000	...	1,75,52,14,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)
		Rs.	Rs.
School Education and Sports Department.			
E-2	General Education.	2202, General Education.	30,38,28,10,000
		2204, Sports and Youth Services.	...
		2205, Art and Culture.	30,38,28,10,000
E-3	Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	11,97,54,000
		2235, Social Security and Welfare.	...
		2251, Secretariat-Social Services.	11,97,54,000
		Total-School Education and Sports Department.	30,50,25,64,000
Urban Development Department.			
F-2	Urban Development and Other Advance Services	2053, District Administration.	50,00,00,000
		2070, Other Administrative Services.	...
		2217, Urban Development.	50,00,00,000
		3054, Roads and Bridges.	...
		3435, Ecology and Environment	50,00,00,000
F-4	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	16,50,000
		Total-Urban Development Department.	50,16,50,000

Finance Department.

	2020, Collection of Taxes on Income and Expenditure.			
G-1 Sales Tax Administration	2040, Sales Tax.	12,01,19,000	...	12,01,19,000
	3475, Other General Economic Services			
	2048, Appropriation for Reduction or Avoidance of Debt.			
G-3 Interest Payments and Debt Servicing	2049, Interest Payments.	...	1,60,89,000	1,60,89,000
G-5 Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	1,23,88,000	...	1,23,88,000
G-6 Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	5,00,000	...	5,00,000
Total-Finance Department.		13,30,07,000	1,60,89,000	14,90,96,000

Public Works Department.

H-3 Housing.	2216, Housing.	30,00,00,000	...	30,00,00,000
H-5 Roads and Bridges.	3054, Roads and Bridges.	3,12,14,00,000	...	3,12,14,00,000
	2059, Public Works.			
	2202, General Education.			
	2203, Technical Education.			
	2205, Art and Culture.			
H-6 Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health.	70,15,00,000	40,00,000	70,55,00,000
	2217, Urban Development.			
	2230, Labour and Employment.			
	2403, Animal Husbandry.			
	2405, Fisheries.			
Total-Public Works Department.		4,12,29,00,000	40,00,000	4,12,69,00,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Water Resources Department.						
		2402, Soil and Water Conservation.				
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development.	99,80,01,000	...		99,80,01,000
		2711, Flood Control and Drainage.				
		2801, Power				
		3402, Space Research.				
I-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	20,00,000	...		20,00,000
Total-Water Resources Department.			1,00,00,01,000	...		1,00,00,01,000
Law and Judiciary Department.						
J-1	Administration of Justice	2014, Administration of Justice	12,18,21,000	2,61,27,000		14,79,48,000
Total-Law and Judiciary Department.			12,18,21,000	2,61,27,000		14,79,48,000
Industries, Energy and Labour Department.						
		2057, Supplies and Disposals.				
K-3	Stationery and Printing	2058, Stationery and Printing.	1,57,00,000	76,000		1,57,76,000
K-4	Labour and Employment.	2230, Labour and Employment.	96,71,000	...		96,71,000
		2801, Power				
K-6	Energy	2810, Non-Conventional Sources of Energy.	10,88,57,00,000	...		10,88,57,00,000
		2851, Village and Small Industries.				
K-7	Industries	2852, Industries.	1,00,80,01,000	...		1,00,80,01,000
		2853, Non-Ferrous Mining and Metallurgical Industries.				
Total-Industries, Energy and Labour Department.			11,91,90,72,000	76,000		11,91,91,48,000

Rural Development and Water Conservation Department

L-2	District Administration.	2053, District Administration.	12,72,00,000	...	12,72,00,000
		2235, Social Security and Welfare.			
		2402, Soil and Water Conservation.			
		2406, Forestry and Wild Life.			
		2415, Agricultural Research and Education.			
		2501, Special Programmes for Rural Development.			
L-3	Rural Development Programmes.	2505, Rural Employment.	3,38,77,00,000	...	3,38,77,00,000
		2515, Other Rural Development Programmes.			
		2551, Hill Areas.			
		2702, Minor Irrigation.			
		2810, Non-Conventional Sources of Energy.			
		3454, Census, Survey and Statistics.			
L-5	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	45,76,00,000	...	45,76,00,000
Total-Rural Development and Water Conservation Department.			3,97,25,00,000	...	3,97,25,00,000

Food, Civil Supplies and Consumer Protection Department.

M-2	Food.	2408, Food, Storage and Warehousing.	1,87,90,00,000	...	1,87,90,00,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services.	59,35,000	...	59,35,000
		3475, Other General Economic Services			
Total-Food, Civil Supplies and Consumer Protection Department.			1,88,49,35,000	...	1,88,49,35,000

Social Justice and Special Assistance Department.

N-1	Interest Payment	2049, Interest Payment	...	14,71,72,000	14,71,72,000
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	1,58,00,76,000	...	1,58,00,76,000
		2235, Social Security and Welfare.			
Total-Social Justice and Special Assistance Department.			1,58,00,76,000	14,71,72,000	1,72,72,48,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
O-7 Secretariat-Economic Services.	Planning Department.	3451, Secretariat-Economic Services.	27,80,000
		2059, Public Works	...
		2202, General Education	
		2203, Technical Education	
		2204, Sports and Youth Services	
		2205, Art and Culture	
		2210, Medical and Public Health	
		2211, Family Welfare	
		2215, Water Supply and Sanitation	
		2216, Housing	
		2217, Urban Development	
		2220, Information and Publicity	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
		2230, Labour and Employment	
		2235, Social Security and Welfare	
O-15 District Plan—Thane		2236, Nutrition	29,76,44,000
		2401, Crop Husbandry	...
		2403, Animal Husbandry	
		2404, Dairy Development	
		2405, Fisheries	
		2406, Forestry and Wild Life	
		2425, Co-operation	
		2501, Special Programme for Rural Development	
		2505, Rural Employment	
		2515, Other Rural Development Programme	
		2702, Minor Irrigation	
		2810, Non-Conventional Sources of Energy	
		2851, Village and Small Industries	
		3051, Ports and Light Houses	
		3054, Roads and Bridges	
		3056, Inland Water Transport	
		3435, Ecology and Environment	
		3451, Secretariat—Economic Services	
		3452, Tourism	
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-16 District Plan—Raigad

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	9,69,08,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	9,69,08,000

O-18 District Plan—Sindhudurga

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	7,42,63,000	7,42,63,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
	2059, Public Works		
	2202, General Education		
	2203, Technical Education		
	2204, Sports and Youth Services		
	2205, Art and Culture		
	2210, Medical and Public Health		
	2211, Family Welfare		
	2215, Water Supply and Sanitation		
	2216, Housing		
	2217, Urban Development		
	2220, Information and Publicity		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment		
	2235, Social Security and Welfare		
	2236, Nutrition	17,44,11,000	17,44,11,000
	2401, Crop Husbandry		
	2403, Animal Husbandry		
	2404, Dairy Development		
	2405, Fisheries		
	2406, Forestry and Wild Life		
	2425, Co-operation		
	2501, Special Programme for Rural Development		
	2505, Rural Employment		
	2515, Other Rural Development Programme		
	2702, Minor Irrigation		
	2810, Non-Conventional Sources of Energy		
	2851, Village and Small Industries		
	3051, Ports and Light Houses		
	3054, Roads and Bridges		
	3056, Inland Water Transport		
	3435, Ecology and Environment		
	3451, Secretariat—Economic Services		
	3452, Tourism		
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

O-19 District Plan—Pune

O-20 District Plan—Satara

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	8,41,02,000	...	8,41,02,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
	2059, Public Works		
	2202, General Education		
	2203, Technical Education		
	2204, Sports and Youth Services		
	2205, Art and Culture		
	2210, Medical and Public Health		
	2211, Family Welfare		
	2215, Water Supply and Sanitation		
	2216, Housing		
	2217, Urban Development		
	2220, Information and Publicity		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment		
	2235, Social Security and Welfare		
O-21 District Plan—Sangli	2236, Nutrition		9,53,30,000
	2401, Crop Husbandry		
	2403, Animal Husbandry		
	2404, Dairy Development		
	2405, Fisheries		
	2406, Forestry and Wild Life		
	2425, Co-operation		
	*2501, Special Programme for Rural Development		
	2505, Rural Employment		
	2515, Other Rural Development Programme		
	2702, Minor Irrigation		
	2810, Non-Conventional Sources of Energy		
	2851, Village and Small Industries		
	3051, Ports and Light Houses		
	3054, Roads and Bridges		
	3056, Inland Water Transport		
	3435, Ecology and Environment		
	3451, Secretariat—Economic Services		
	3452, Tourism		
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

O-22 District Plan—Solapur

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	26,66,67,000	...
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

26,66,67,000

26,66,67,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-23 District Plan—Kolhapur	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	8,08,54,000	...	8,08,54,000		

O-24 District Plan—Nashik

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	21,12,05,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat--Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	21,12,05,000

21,12,05,000

...

21,12,05,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-25 District Plan—Dhule		2236, Nutrition	8,53,96,000	...	8,53,96,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-26 District Plan—Jalgaon

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	20,80,03,000	20,80,03,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
		2059, Public Works	
		2202, General Education	
		2203, Technical Education	
		2204, Sports and Youth Services	
		2205, Art and Culture	
		2210, Medical and Public Health	
		2211, Family Welfare	
		2215, Water Supply and Sanitation	
		2216, Housing	
		2217, Urban Development	
		2220, Information and Publicity	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
		2230, Labour and Employment	
		2235, Social Security and Welfare	
O-27 District Plan—Ahmednagar		2236, Nutrition	21,31,66,000
		2401, Crop Husbandry	...
		2403, Animal Husbandry	
		2404, Dairy Development	
		2405, Fisheries	
		2406, Forestry and Wild Life	
		2425, Co-operation	
		2501, Special Programme for Rural Development	
		2505, Rural Employment	
		2515, Other Rural Development Programme	
		2702, Minor Irrigation	
		2810, Non-Conventional Sources of Energy	
		2851, Village and Small Industries	
		3051, Ports and Light Houses	
		3054, Roads and Bridges	
		3056, Inland Water Transport	
		3435, Ecology and Environment	
		3451, Secretariat—Economic Services	
		3452, Tourism	
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	21,31,66,000

O-28 District Plan—Nandurbar

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	10,70,09,000
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	10,70,09,000

10,70,09,000

10,70,09,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
		2059, Public Works	
		2202, General Education	
		2203, Technical Education	
		2204, Sports and Youth Services	
		2205, Art and Culture	
		2210, Medical and Public Health	
		2211, Family Welfare	
		2215, Water Supply and Sanitation	
		2216, Housing	
		2217, Urban Development	
		2220, Information and Publicity	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
		2230, Labour and Employment	
		2235, Social Security and Welfare	
O-29 District Plan—Aurangabad		2236, Nutrition	9,99,49,000 ... 9,99,49,000
		2401, Crop Husbandry	
		2403, Animal Husbandry	
		2404, Dairy Development	
		2405, Fisheries	
		2406, Forestry and Wild Life	
		2425, Co-operation	
		2501, Special Programme for Rural Development	
		2505, Rural Employment	
		2515, Other Rural Development Programme	
		2702, Minor Irrigation	
		2810, Non-Conventional Sources of Energy	
		2851, Village and Small Industries	
		3051, Ports and Light Houses	
		3054, Roads and Bridges	
		3056, Inland Water Transport	
		3435, Ecology and Environment	
		3451, Secretariat—Economic Services	
		3452, Tourism	
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

O-30 District Plan—Jalana

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	5,06,12,000	5,06,12,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	2059, Public Works				
	2202, General Education				
	2203, Technical Education				
	2204, Sports and Youth Services				
	2205, Art and Culture				
	2210, Medical and Public Health				
	2211, Family Welfare				
	2215, Water Supply and Sanitation				
	2216, Housing				
	2217, Urban Development				
	2220, Information and Publicity				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
	2230, Labour and Employment				
	2235, Social Security and Welfare				
O-31 District Plan—Parbhani	2236, Nutrition		3,67,11,000	...	3,67,11,000
	2401, Crop Husbandry				
	2403, Animal Husbandry				
	2404, Dairy Development				
	2405, Fisheries				
	2406, Forestry and Wild Life				
	2425, Co-operation				
	2501, Special Programme for Rural Development				
	2505, Rural Employment				
	2515, Other Rural Development Programme				
	2702, Minor Irrigation				
	2810, Non-Conventional Sources of Energy				
	2851, Village and Small Industries				
	3051, Ports and Light Houses				
	3054, Roads and Bridges				
	3056, Inland Water Transport				
	3435, Ecology and Environment				
	3451, Secretariat—Economic Services				
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				

O-32 District Plan—Nanded

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	13,18,13,000	13,18,13,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-33 District Plan--Beed		2236, Nutrition	7,66,63,000	...	7,66,63,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-34 District Plan—Latur

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	6,52,85,000	6,52,85,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
	2059, Public Works		
	2202, General Education		
	2203, Technical Education		
	2204, Sports and Youth Services		
	2205, Art and Culture		
	2210, Medical and Public Health		
	2211, Family Welfare		
	2215, Water Supply and Sanitation		
	2216, Housing		
	2217, Urban Development		
	2220, Information and Publicity		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment		
	2235, Social Security and Welfare		
O-35 District Plan—Osmanabad	2236, Nutrition		
	2401, Crop Husbandry	5,58,60,000	5,58,60,000
	2403, Animal Husbandry		
	2404, Dairy Development		
	2405, Fisheries		
	2406, Forestry and Wild Life		
	2425, Co-operation		
	2501, Special Programme for Rural Development		
	2505, Rural Employment		
	2515, Other Rural Development Programme		
	2702, Minor Irrigation		
	2810, Non-Conventional Sources of Energy		
	2851, Village and Small Industries		
	3051, Ports and Light Houses		
	3054, Roads and Bridges		
	3056, Inland Water Transport		
	3435, Ecology and Environment		
	3451, Secretariat—Economic Services		
	3452, Tourism		
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

O-36 District Plan—Hingoli

2059, Public Works			
2202, General Education			
2203, Technical Education			
2204, Sports and Youth Services			
2205, Art and Culture			
2210, Medical and Public Health			
2211, Family Welfare			
2215, Water Supply and Sanitation			
2216, Housing			
2217, Urban Development			
2220, Information and Publicity			
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2230, Labour and Employment			
2235, Social Security and Welfare			
2236, Nutrition	2,67,98,000	...	2,67,98,000
2401, Crop Husbandry			
2403, Animal Husbandry			
2404, Dairy Development			
2405, Fisheries			
2406, Forestry and Wild Life			
2425, Co-operation			
2501, Special Programme for Rural Development			
2505, Rural Employment			
2515, Other Rural Development Programme			
2702, Minor Irrigation			
2810, Non-Conventional Sources of Energy			
2851, Village and Small Industries			
3051, Ports and Light Houses			
3054, Roads and Bridges			
3056, Inland Water Transport			
3435, Ecology and Environment			
3451, Secretariat—Economic Services			
3452, Tourism			
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-37 District Plan—Nagpur		2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		6,82,08,000	...	6,82,08,000

O-38 District Plan—Wardha

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	6,55,64,000	6,55,64,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		2059, Public Works			
		2202, General Education			
		2203, Technical Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			
O-39 District Plan—Bhandara		2236, Nutrition	4,26,84,000		4,26,84,000
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programme for Rural Development			
		2505, Rural Employment			
		2515, Other Rural Development Programme			
		2702, Minor Irrigation			
		2810, Non-Conventional Sources of Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3435, Ecology and Environment			
		3451, Secretariat—Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			

O-40 District Plan—Chandrapur

2059, Public Works	
2202, General Education	
2203, Technical Education	
2204, Sports and Youth Services	
2205, Art and Culture	
2210, Medical and Public Health	
2211, Family Welfare	
2215, Water Supply and Sanitation	
2216, Housing	
2217, Urban Development	
2220, Information and Publicity	
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
2230, Labour and Employment	
2235, Social Security and Welfare	
2236, Nutrition	
2401, Crop Husbandry	
2403, Animal Husbandry	
2404, Dairy Development	
2405, Fisheries	
2406, Forestry and Wild Life	
2425, Co-operation	
2501, Special Programme for Rural Development	
2505, Rural Employment	
2515, Other Rural Development Programme	
2702, Minor Irrigation	
2810, Non-Conventional Sources of Energy	
2851, Village and Small Industries	
3051, Ports and Light Houses	
3054, Roads and Bridges	
3056, Inland Water Transport	
3435, Ecology and Environment	
3451, Secretariat—Economic Services	
3452, Tourism	
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	

8,81,21,000

8,81,21,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
O-41 District Plan—Gadchiroli	2059, Public Works 2202, General Education 2203, Technical Education 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2211, Family Welfare 2215, Water Supply and Sanitation 2216, Housing 2217, Urban Development 2220, Information and Publicity 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition 2401, Crop Husbandry 2403, Animal Husbandry 2404, Dairy Development 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programme for Rural Development 2505, Rural Employment 2515, Other Rural Development Programme 2702, Minor Irrigation 2810, Non-Conventional Sources of Energy 2851, Village and Small Industries 3051, Ports and Light Houses 3054, Roads and Bridges 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat—Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	14,91,18,000	...	14,91,18,000	

O-42 District Plan—Gondia

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	5,93,56,000	5,93,56,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
	2059, Public Works		
	2202, General Education		
	2203, Technical Education		
	2204, Sports and Youth Services		
	2205, Art and Culture		
	2210, Medical and Public Health		
	2211, Family Welfare		
	2215, Water Supply and Sanitation		
	2216, Housing		
	2217, Urban Development		
	2220, Information and Publicity		
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
	2230, Labour and Employment		
	2235, Social Security and Welfare		
O-43 District Plan—Amravati	2236, Nutrition		9,63,65,000
	2401, Crop Husbandry		
	2403, Animal Husbandry		
	2404, Dairy Development		
	2405, Fisheries		
	2406, Forestry and Wild Life		
	2425, Co-operation		
	2501, Special Programme for Rural Development		
	2505, Rural Employment		
	2515, Other Rural Development Programme		
	2702, Minor Irrigation		
	2810, Non-Conventional Sources of Energy		
	2851, Village and Small Industries		
	3051, Ports and Light Houses		
	3054, Roads and Bridges		
	3056, Inland Water Transport		
	3435, Ecology and Environment		
	3451, Secretariat—Economic Services		
	3452, Tourism		
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		9,63,65,000

O-44 District Plan—Akola

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	3,83,98,000	3,83,98,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs. Rs. Rs.
		2059, Public Works	
		2202, General Education	
		2203, Technical Education	
		2204, Sports and Youth Services	
		2205, Art and Culture	
		2210, Medical and Public Health	
		2211, Family Welfare	
		2215, Water Supply and Sanitation	
		2216, Housing	
		2217, Urban Development	
		2220, Information and Publicity	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
		2230, Labour and Employment	
		2235, Social Security and Welfare	
O-45 District Plan—Yavatmal		2236, Nutrition	9,68,01,000
		2401, Crop Husbandry	
		2403, Animal Husbandry	
		2404, Dairy Development	
		2405, Fisheries	
		2406, Forestry and Wild Life	
		2425, Co-operation	
		2501, Special Programme for Rural Development	
		2505, Rural Employment	
		2515, Other Rural Development Programme	
		2702, Minor Irrigation	
		2810, Non-Conventional Sources of Energy	
		2851, Village and Small Industries	
		3051, Ports and Light Houses	
		3054, Roads and Bridges	
		3056, Inland Water Transport	
		3435, Ecology and Environment	
		3451, Secretariat—Economic Services	
		3452, Tourism	
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	9,68,01,000

O-46 District Plan—Buldhana

2059, Public Works		
2202, General Education		
2203, Technical Education		
2204, Sports and Youth Services		
2205, Art and Culture		
2210, Medical and Public Health		
2211, Family Welfare		
2215, Water Supply and Sanitation		
2216, Housing		
2217, Urban Development		
2220, Information and Publicity		
2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
2230, Labour and Employment		
2235, Social Security and Welfare		
2236, Nutrition	5,73,59,000	5,73,59,000
2401, Crop Husbandry		
2403, Animal Husbandry		
2404, Dairy Development		
2405, Fisheries		
2406, Forestry and Wild Life		
2425, Co-operation		
2501, Special Programme for Rural Development		
2505, Rural Employment		
2515, Other Rural Development Programme		
2702, Minor Irrigation		
2810, Non-Conventional Sources of Energy		
2851, Village and Small Industries		
3051, Ports and Light Houses		
3054, Roads and Bridges		
3056, Inland Water Transport		
3435, Ecology and Environment		
3451, Secretariat—Economic Services		
3452, Tourism		
3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.		

SCHEDULE—contd.

(1)	(2)	(3)	(4)			
				Rs.	Rs.	Rs.
		2059, Public Works				
		2202, General Education				
		2203, Technical Education				
		2204, Sports and Youth Services				
		2205, Art and Culture				
		2210, Medical and Public Health				
		2211, Family Welfare				
		2215, Water Supply and Sanitation				
		2216, Housing				
		2217, Urban Development				
		2220, Information and Publicity				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment				
		2235, Social Security and Welfare				
O-47 District Plan—Washim		2236, Nutrition		2,69,24,000	...	2,69,24,000
		2401, Crop Husbandry				
		2403, Animal Husbandry				
		2404, Dairy Development				
		2405, Fisheries				
		2406, Forestry and Wild Life				
		2425, Co-operation				
		2501, Special Programme for Rural Development				
		2505, Rural Employment				
		2515, Other Rural Development Programme				
		2702, Minor Irrigation				
		2810, Non-Conventional Sources of Energy				
		2851, Village and Small Industries				
		3051, Ports and Light Houses				
		3054, Roads and Bridges				
		3056, Inland Water Transport				
		3435, Ecology and Environment				
		3451, Secretariat—Economic Services				
		3452, Tourism				
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.				
		Total-Planning Department.		3,45,88,82,000	...	3,45,88,82,000

Public Health Department.			
		2210, Medical and Public Health.	
		2211, Family Welfare.	
R-1	Medical and Public Health	2235, Social Security and Welfare.	20,50,00,000
		Total-Public Health Department.	20,50,00,000
Medical Education and Drugs Department.			
S-1	Medical and Public Health.	2210, Medical and Public Health..	60,95,30,000
		Total-Medical Education and Drugs Department.	60,95,30,000
Tribal Development Department.			
T-2	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	64,41,69,000
T-3	Social Security and Welfare.	2425, Co-operation..	16,09,000
		2235, Social Security and Welfare..	
		2202, General Education.	
		2204, Sports and Youth Services.	
		2210, Medical and Public Health.	
		2211, Family Welfare.	
		2215, Water Supply and Sanitation.	
		2216, Housing.	
		2217, Urban Development.	
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	
		2230, Labour and Employment.	
		2235, Social Security and Welfare.	
		2236, Nutrition.	
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2401, Crop Husbandry.	1,99,50,62,000
		2403, Animal Husbandry.	
		2405, Fisheries.	
		2406, Forestry and Wild Life.	
		2425, Co-operation.	
		2501, Special Programmes for Rural Development.	
		2505, Rural Employment.	
		2702, Minor Irrigation.	
		2801, Power	
		2810, Non-Conventional Sources of Energy.	
		2851, Village and Small Industries.	
		3054, Roads and Bridges.	
		Total-Tribal Development Department.	2,64,08,40,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)
			Rs.
			Rs.
			Rs.
Co-operation, Marketing and Textiles Department.			
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		
	2425, Co-operation.		
V-2 Co-operation.	2851, Village and Small Industries.	5,03,20,000	4,36,80,000
	3451, Secretariat-Economic Services.		
	3456, Civil Supplies.		
	Total-Co-operation, Marketing and Textiles Department.	5,03,20,000	4,36,80,000
Higher and Technical Education Department.			
W-2 General Education.	2202, General Education.	7,83,33,000	...
W-3 Technical Education.	2203, Technical Education.	11,65,89,000	...
	2205, Art and Culture.		
W-4 Art and Culture.	2230, Labour and Employment.	21,53,13,000	...
W-6 Secretariat-Social Services.	2251, Secretariat-Social Services.	2,69,20,000	...
	Total-Higher and Technical Education Department.	43,71,55,000	...
Women and Child Development Department.			
	2235, Social Security and Welfare.		
X-1 Social Security and Nutrition	2236, Nutrition.	3,00,11,00,000	...
	2515, Other Rural Development Programmes.		
	Total-Women and Child Development Department.	3,00,11,00,000	...

Maharashtra Legislature Secretariat

ZC-1 Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	16,000	4,32,000	4,48,000
Total-Maharashtra Legislature Secretariat		16,000	4,32,000	4,48,000

Tourism and Cultural Affairs Department

ZD-2 Art and Culture	2205, Art and Culture	13,76,00,000	...	13,76,00,000
ZD-4 Tourism	3452, Tourism	62,50,00,000	...	62,50,00,000
Total-Tourism and Cultural Affairs Department		76,26,00,000	...	76,26,00,000

Minorities Development Department

ZE-1 Social Securities and Welfare	2052, Secretariat-General Services	5,63,000	...	5,63,000
	2053, District Administration			
	2075, Miscellaneous General Services			
	2205, Art and Culture			
	2235, Social Security and Welfare			
Total-Minorities Development Department.		5,63,000	...	5,63,000
Total-A-Expenditure on Revenue Account.		79,97,99,77,000	26,96,84,000	80,24,96,61,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Home Department.

B-9 Capital Expenditure on Economic Services	4055, Capital outlay on Police			
	4070, Capital Outlay on Other Administrative Services.			
	5055, Capital Outlay on Road Transport.	92,68,00,000	...	92,68,00,000
	5075, Capital Outlay on Other Transport Services.			
	5452, Capital Outlay on Tourism			
	6216, Loan for Housing			
Total-Home Department.		92,68,00,000	...	92,68,00,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	Revenue and Forests Department.				
	4406, Capital Outlay on Forestry and Wild Life.				
	4415, Capital Outlay on Agricultural Research and Education.				
C-10	Capital Expenditure on Economic Services	4701, Capital Outlay on Major and Medium Irrigation.	5,00,00,000	...	5,00,00,000
		5475, Capital Outlay on Other General Economic Services.			
		6401, Loans for Crop Husbandry.			
	Total Revenue and Forests Department.		5,00,00,000	...	5,00,00,000
	Public Works Department.				
	4055, Capital Outlay on Police.				
H-7	Capital Expenditure on Social Services and Economic Services.	4216, Capital Outlay on Housing.	3,04,00,00,000	...	3,04,00,00,000
		4711, Capital Outlay on Flood Control			
		5054, Capital Outlay on Roads and Bridges.			
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4217, Capital Outlay on Urban Development.			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	1,42,23,05,000	3,000	1,42,23,08,000
		4235, Capital Outlay on Social Security and Welfare.			
		4250, Capital Outlay on Other Social Services.			
		4405, Capital Outlay on Fisheries.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			

H-9	Capital Outlay on Removal of Regional Imbalance	4250, Capital Outlay on Other Social Services.	10,00,000	...	10,00,000
		5054, Capital Outlay on Roads and Bridges.			
H-10	Internal Debt.	6003, Internal Debt of the State Government	...	59,73,00,000	59,73,00,000
Total-Public Works Department.			4,46,33,05,000	59,73,03,000	5,06,06,08,000

Water Resources Department.

I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation.	6,38,09,03,000	...	6,38,09,03,000
		4701, Capital Outlay on Major and Medium Irrigation.			
		4702, Capital Outlay on Minor Irrigation.			
		4711, Capital Outlay on Flood Control Projects.			
		4801, Capital Outlay on Power Projects.			
		5402, Capital Outlay on Space Research.			
Total-Water Resources Department.			6,38,09,03,000	...	6,38,09,03,000

Industries, Energy and Labour Department.

K-9	Capital Expenditure on Economic and Social Services	4058, Capital outlay on Stationery and Printing	3,50,00,000	...	3,50,00,000
		4250, Capital Outlay on Other Social Services.			
		4851, Capital Outlay on Village and Small Industries.			
		6250, Loans for Other Social Services.			
Total-Industries, Energy and Labour Department.			3,50,00,000	...	3,50,00,000

Rural Development and Water Conservation Department.

L-7	Capital Expenditure on Rural Development	4402, Capital Outlay on Soil and Water Conservation.	16,66,01,000	...	16,66,01,000
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programme			
		4702, Capital Outlay on Minor Irrigation.			
		6216, Loans for Housing.			
		6515, Loans for other Rural Development Programme			
		6702, Loans for Minor Irrigation			
Total-Rural Development and Water Conservation Department.			16,66,01,000	...	16,66,01,000

SCHEDULE—contd.

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Planning Department.					
	4059, Capital Outlay on Public Works					
	4210, Capital Outlay on Medical and Public Health					
	4216, Capital Outlay on Housing					
	4402, Capital Outlay on Soil and Water Conservation					
	4403, Capital Outlay on Animal Husbandry					
	4405, Capital Outlay on Fisheries					
	4406, Capital Outlay on Forestry and Wild Life					
	4425, Capital Outlay on Co-operation					
O-15 District Plan—Thane	4702, Capital Outlay on Minor Irrigation			5,00,00,000		5,00,00,000
	4711, Capital Outlay on Flood Control projects					
	4851, Capital Outlay on Village and Small Industries					
	5054, Capital Outlay on Roads and Bridges					
	5475, Capital Outlay on Other General Economic Services					
	6217, Loans for Urban Development					
	6250, Loans for Other Social Services					
	6801, Loans for Power Project					
	6851, Loan for Village and Small Industries					
	4059, Capital Outlay on Public Works					
	4210, Capital Outlay on Medical and Public Health					
	4216, Capital Outlay on Housing					
	4402, Capital Outlay on Soil and Water Conservation					
	4403, Capital Outlay on Animal Husbandry					
	4405, Capital Outlay on Fisheries					
	4406, Capital Outlay on Forestry and Wild Life					
	4425, Capital Outlay on Co-operation					
O-16 District Plan—Raigad	4702, Capital Outlay on Minor Irrigation			11,50,00,000		11,50,00,000
	4711, Capital Outlay on Flood Control projects					
	4851, Capital Outlay on Village and Small Industries					
	5054, Capital Outlay on Roads and Bridges					
	5475, Capital Outlay on Other General Economic Services					
	6217, Loans for Urban Development					
	6250, Loans for Other Social Services					
	6801, Loans for Power Project					
	6851, Loan for Village and Small Industries					

O-17 District Plan—Ratnagiri

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

11,50,00,000

11,50,00,000

O-18 District Plan—Sindhudurga

- 4059, Capital Outlay on Public Works
- 4210, Capital Outlay on Medical and Public Health
- 4216, Capital Outlay on Housing
- 4402, Capital Outlay on Soil and Water Conservation
- 4403, Capital Outlay on Animal Husbandry
- 4405, Capital Outlay on Fisheries
- 4406, Capital Outlay on Forestry and Wild Life
- 4425, Capital Outlay on Co-operation
- 4702, Capital Outlay on Minor Irrigation
- 4711, Capital Outlay on Flood Control projects
- 4851, Capital Outlay on Village and Small Industries
- 5054, Capital Outlay on Roads and Bridges
- 5475, Capital Outlay on Other General Economic Services
- 6217, Loans for Urban Development
- 6250, Loans for Other Social Services
- 6801, Loans for Power Project
- 6851, Loan for Village and Small Industries

11,50,00,000

11,50,00,000

Total-Planning Department.

39,50,00,000

39,50,00,000

SCHEDULE—contd.

रा.सं.सं. १२७९-७-१९

५० महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, दिसेंबर १७, २००९, असाधारण २६, शके १९३१

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
Tribal Development Department.						
T-6	Capital Expenditure on Tribal Areas Development Sub Plan	4059, Capital Outlay on Public Works.				
		4202, Capital Outlay on Education, Sports, Art and Culture.				
		4210, Capital Outlay on Medical and Public Health				
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		4250, Capital Outlay on Other Social Services.				
		4402, Capital Outlay on Soil and Water Conservation.		28,88,30,000	...	28,88,30,000
		4404, Capital Outlay on Dairy Development				
		4405, Capital Outlay on Fisheries.				
		4406, Capital Outlay on Forestry and Wild Life.				
		4425, Capital Outlay on Co-operation.				
		4701, Capital Outlay on Major and Medium Irrigation.				
		4702, Capital Outlay on Minor Irrigation.				
5054, Capital Outlay on Roads and Bridges.						
Total-Tribal Development Department.				28,88,30,000	...	28,88,30,000
Co-operation, Marketing and Textiles Department.						
V-5	Capital Expenditure on Economic Services	6216, Loans for Housing.				
		6425, Loans for Co-operation.				
		6851, Loans for Village and Small Industries.		80,24,28,000	...	80,24,28,000
		7475, Loans for Other General Economic Services.				
Total-Co-operation, Marketing and Textiles Department.				80,24,28,000	...	80,24,28,000

ZE-2A Loans for Social Security and Welfare.	Minorities Development Department			
	6235, Loans for Social Security and Welfare	11,24,00,000	..	11,24,00,000
	Total-Minorities Development Department.	11,24,00,000	...	11,24,00,000
	Total-B-Expenditure on Capital Account. .	13,62,12,67,000	59,73,03,000	14,21,85,70,000
	Grand Total. .	93,60,12,44,000	86,69,87,000	94,46,82,31,000

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